

ITEM NO.1

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA no. 124785/2017 in Criminal Appeal No(s). 1988/2017

VIJAI NARAIN PANDEY @ VIJAI PRASAD PANDEY Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH Respondent(s)

(IA no. 124785/2017- Application for bail)

Date : 08-12-2017 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Appellant(s) Ms. Lalita Kohli, AOR
Mr. Abhishek Swarup, Adv.
M/S. Manoj Swarup And Co., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter after six weeks, as prayed for.

(DEEPAK MANSUKHANI)
AR-cum-PS

(RAJINDER KAUR)
Court Master